

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 5778
TO BE ANSWERED ON 30.03.2026**

ELI SCHEME

†5778. SHRI VIJAY BAGHEL:

SMT. SMITA UDAY WAGH:

SHRI DINESHBHAI MAKWANA:

SHRI JASWANTSINH SUMANBHAI BHABHOR:

SHRI BHOJRAJ NAG:

SHRI LAVU SRI KRISHNA DEVARAYALU:

DR. HEMANG JOSHI:

SHRI DILIP SAIKIA:

SHRI LUMBARAM CHOUDHARY:

SHRI TEJASVI SURYA:

SMT. KAMLESH JANGDE:

SHRI ALOK SHARMA:

SHRI PRADEEP KUMAR SINGH:

SHRI BIDYUT BARAN MAHATO:

SHRI MAHENDRA SINGH SOLANKY:

SHRI KOTA SRINIVASA POOJARY:

DR. HEMANT VISHNU SAVARA:

DR. MANNA LAL RAWAT:

SHRI CHAVDA VINOD LAKHAMSHI:

SMT. SHOBHANABEN MAHENDRASINH BARAIYA:

SHRI P P CHAUDHARY:

SHRI ANURAG SHARMA:

SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has successfully registered more than one crore first-time employees under the Employment Linked Incentive (ELI) Scheme in the country by March, 2026;**
- (b) if so, the details thereof, year and State/UT-wise, including Dahod, Pali and Dewas Shajapur Lok Sabha Constituencies along with Jalore, Sirohi and Jalgaon districts and if not, the reasons for the short fall;**

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- (c) the steps taken/being taken by the Government to expend registrations of the eligible first time worker;**
- (d) the manner in which the mandatory financial literacy course hosted on the Employees Provident Fund Organisation (EPFO) portal has improved the awareness regarding saving habits, social security and retirement planning among new entrants workforce;**
- (e) the details of specific progress made in disbursing the first installment of Rs. 7,500 to the eligible first-time employees through the Direct Benefit Transfer (DBT), State/UT-wise, including the said districts and constituencies;**
- (f) whether the manufacturing sector has received the extended four-year incentive for the additional employment generation in the county;**
- (g) if so, the details thereof, State/UT-wise, including the said districts and constituencies; and**
- (h) the manner in which the net new job creation is being verified through Aadhaar linked Electronic Challan-cum-Return (ECR) filings in 2026?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (h): The Central Government, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors, with a particular focus on the manufacturing sector. The scheme was launched on 15th August 2025. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹99,446 Crore.

Under Part A of the scheme, the first-time employees of both existing and new establishments shall be eligible for an incentive equivalent to one month's EPF wage, subject to a maximum of ₹15,000. This incentive will be payable in two instalments during the first year of employment. The first instalment, up to ₹7,500, shall be disbursed after completion of six months of continuous employment. Eligibility for the second instalment shall arise after completion of twelve months of employment and successful completion of the prescribed Financial Literacy Programme.

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This second instalment shall be credited to an appropriate savings instrument / saving account for a specified period.

Part B incentivizes employers by providing up to ₹3,000 per month for each additional employment sustained for at least 6 months.

The scheme will provide incentive to all sectors for 2 years. However, for the manufacturing sector the incentive period will be 4 years.

The scheme is demand-driven; hence, no State-specific or constituency-specific targets have been pre-determined.

The scheme and its provisions have been widely disseminated through extensive outreach efforts across the country. Further, Ministry has prioritised State-level outreach through high-level meetings with State Labour and Industry Ministers and by constituting State Cross-Functional Teams comprising EPFO, ESIC and CLC officers. These teams are conducting workshops, webinars and stakeholder meetings, and are engaging directly with State authorities and industry to strengthen awareness and participation at the grassroots level.

A dedicated portal (pmvbry.epfindia.gov.in) has been developed to facilitate all scheme-related processes and for real-time monitoring of beneficiaries and sector-wise progress.

Detailed Standard Operating Procedures (SOPs), scheme guideline and Frequently Asked Questions (FAQs) have been made available on this portal for ease of understanding.
